NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

(1)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL APPLICATION NUMBER : CP/62/2017 PETITION NUMBER NAME OF THE PETITIONER(S) : ABRAHAM REJI & 1 : MEENACHIL HOTELS & RESORTS NAME OF THE RESPONDENT(S) **PVT.LTD.&14OTHS** : 241/242 **UNDER SECTION SIGNATURE** DESIGNATION S.No. NAME (IN CAPITAL) REPRESENTATION BY WHOM Associate 1. M.Madhuram

<u>ORDER</u>

Counsel for Petitioner present and submitted that the settlement talks are in progress and prayed for more time to report the outcome. At request, time is enlarged. Put up on 13.02.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)

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